

>

Title : Reported violent incidents taken place in Ludhiana, Punjab thereby affecting peace and stability of the city.

**श्री मनीष तिवारी :** अध्यक्ष महोदया, मैं आपके माध्यम से सदन का और सरकार का ध्यान लुधियाना में जो पिछले तीन दिनों में बहुत ही दुर्भाग्यपूर्ण घटनाएं हुई हैं, उनकी ओर आकर्षित करना चाहता हूँ। यह मेरी कतई मंशा नहीं है,...(व्यवधान)

**अध्यक्ष महोदया :** केवल मनीष तिवारी जी की बात रिकार्ड में जाएगी।

...(व्यवधान) \*

\* Not recorded.

**SHRI MANISH TEWARI :** Madam, It is not my intention to *post-mortem* the events or to apportion responsibility. ...(*Interruptions*) That can come later...(*Interruptions*) It is my only intention to caution the House and to caution the Government that Punjab is a front-line border State with a history of 15 years of turbulence which led to the loss of many innocent lives...(*Interruptions*)

**अध्यक्ष महोदया :** केवल मनीष तिवारी जी की बात रिकार्ड में जाएगी।

...(व्यवधान) \*

**अध्यक्ष महोदया :** आप सुनने तो दीजिए कि वह क्या कह रहे हैं।

â€¦(व्यवधान)

**SHRI MANISH TEWARI :** Madam, my intention is not to cast aspersions on anybody...(*Interruptions*) It is with great difficulty that peace was restored in Punjab...(*Interruptions*).

**MADAM SPEAKER:** Please address the Chair.

**SHRI MANISH TEWARI :** Given the radicalization in West Punjab, that is, in Pakistan, any disturbance of peace and social cohesion has serious repercussions on the stability of India. Unfortunately, since 2007, one incident or the other takes place every three-four months that keeps the pot boiling...(*Interruptions*) Madam, if the Central Government does not caution the Government of Punjab or does not remain vigilant, I am afraid, we may go back to the dark days of...(*Interruptions*)

So, I urge the Central Government to keep a close watch on the situation...(*Interruptions*)

**MADAM SPEAKER:** The House stands adjourned to meet again at 2 p.m.

**13.00 hrs**

**The Lok Sabha then adjourned for lunch till Fourteen of the Clock.**

---

**MADAM SPEAKER:** Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rul 377 today and are desirous of laying them may personally hand-over the slips at the Table of House within 20 minutes. Only those matters shall be treated as laid for which slips have been received at the Table within the

stipulated time, rest will be treated as lapsed.